

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 223 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2020

Name of the Company: Narayan Steel
V/s
Sangani Infrastructure India Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned PCS Mr. Hiten Parikh appeared for the Operational Creditor.

No one appeared for the Corporate Debtor.

The matter stands adjourned to 08.12.2020 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 28th day of September 2020.